

HIGH COURT, CALCUTTA
APPELLATE SIDE

NOTIFICATION

No. 894-RG

Dated - February 22, 2022

In furtherance of this Court's Notification No. 4347-RG, dated November 02, 2021, with regard to direct recruitment to the cadre of District Judge (Entry Level) from eligible members of West Bengal Judicial Service, it is hereby notified for general information that following officers in the WBJs are found eligible to sit for Limited Competitive Examination, 2021, in the process of promotion to the Cadre of District Judge (Entry Level), provisionally, subject to the decision of the application filed by the Hon'ble High Court pursuant to the resolution of the Full Court Meeting dated 11.04.2019 and the result of the cases pending before the Hon'ble Supreme Court of India in "*Malik Mazhar Sultan*" Case (Civil Appeal No. 1867 of 2006) and All India Judges' Association Case [WP (C) no. 1022 of 1989], now pending before the Hon'ble Supreme Court of India.

LIST

Sl. No.	Name(s) of the Officers	Sl. No.	Name(s) of the Officers
1.	Sri Arijit Mukhopadhyay	19.	Smt. Jayati Saha
2.	Sri Uday Rana	20.	Smt. Asmita Samajder
3.	Nuruzzaman Ali	21.	Smt. Atrayee Manna Chowdhury
4.	Sri Surajit Mondal	22.	Sri Durga Sankar Rana
5.	Sri Mayukh Mukherjee	23.	Sri Pradip Kumar Adhikary
6.	Smt. Prajna Gargi Bhattacharjee Hussain	24.	Smt. Mou Ghatak Majumder
7.	Sri Monodeep Dasgupta	25.	Sri Debajyoti Mukherjee
8.	Sri Dhiman Barman	26.	Smt. Kusumika Dey (Mitra)
9.	Sri Mandip Saha Roy	27.	Sri Arindam Dutta
10.	Sri Sounak Mukherjee	28.	Sri Shib Sankar Ghosh
11.	Sri Sujoy Bal	29.	Sri Amitava Mukherjee
12.	Smt. Sanghamitra Poddar	30.	Sri Bikash Lama
13.	Smt. Hemantika Sundas	31.	Sri Soumen Gupta
14.	Sri Subrata Chatterjee	32.	Sri Anirban Ray
15.	Sri Sujoy Kr. Sarkar	33.	Karim-Ur-Reza
16.	Sri Sutirtha Banerjee	34.	Sri Jagajyoti Bhattacharjee
17.	Sru Susangeet Kumar Das	35.	Sri Subhajit Basu
18.	Sri Subhra Som Ghoshal		

DATE, TIME AND VENUE OF PRELIMINARY EXAMINATION
(OMR BASED)

DATE	TIME	VENUE
March 12, 2022 (Saturday)	01:00 PM to 02:00 PM	Examination Hall of Public Service Commission at 161A, S.P. Mukherjee Road, Kolkata-700026

Necessary communications to the above eligible officers would be made soon.

The Authority will implement all social distancing (precautionary) measures as per Government guidelines/directives in current scenario of COVID-19 to ensure health & safety of the candidates on the date of examination. Candidates are required to adhere to the COVID-19 safety guidelines & instructions and COVID-19 directives/advisories of Government (Central & State) applicable on the date of examination including new process for social distancing and hygiene to ensure safety & health of their own and fellow candidates.

For further announcements, all concerned are requested to follow the Court's website www.calcuttahighcourt.gov.in, regularly.

Date : February 22, 2022

Sd/-

**Registrar General-cum-Secretary,
Selection Board
High Court, Appellate Side, Calcutta.**